

pan>

Title: Introduction of the National Highways (Amendment) Bill, 2017(*Amendment of section 3D*).

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to move for leave to introduce a Bill further to amend the National Highways Act, 1956.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Highways Act, 1956."

*The motion was adopted.*

DR. KIRIT P. SOLANKI : I introduce the Bill.

-

-